

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

16

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/IND-3506/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Hyderabad
NAME OF THE PETITIONER(S)	Silver Arrow Holdings Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Vijaya Kumar	Advocate	VISAYAKUMAR.BADEZI @ Gmail.com	B. Vijaya Kumar
S. VIKAS REDDY	PCS	CSVIKASREDDY @ gmail.com	S. Vikas Reddy

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri B. Vijaya Kumar, Learned Counsel and Shri S. Vikas Reddy, Learned PCS for the Petitioner.

Order notices to the RoC and Petitioner is also directed to take personal notice to RoC and submit all necessary documents required by them. Post the case on 9.11.2017.

  
Member (T)  
Bm

  
Member (J)